

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
TA (Co. Act.)- 22(PB)/2024

IN THE MATTER OF:

Winshuttle Software (India) Private
Limited

.... Petitioner

Order Under Rule 16 (d) of NCLT Rules, 2016

Order delivered on 14.06.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HEARING HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Arjun D. Singh, Adv. Vishnu Menon, Adv.
Maitreya Mahaley
For the Respondent :

ORDER

The matter was called for hearing. Mr. Arjun D. Singh, Ld. Counsel attempted to enter appearance through VC. His audio and video is very poor. List the matter on **05.07.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

14.06.2024
Lalit